

(b) if so, whether a report has since been submitted by the Government of Hyderabad?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) and (b). It has not been found necessary to ask for a report as the Hyderabad Government have been throughout keeping the Government of India informed of the occurrences in the State from time to time.

**Shri Krishnacharya Joshi:** May I know how many persons have been arrested in the Hyderabad State in this connection and whether the arrested persons were Indian nationals or Pakistani nationals?

**The Minister of Home Affairs and States (Dr. Katju):** A large number had been arrested, but as to details like precise number, I would ask for notice.

**Shri Krishnacharya Joshi:** May I know what action the Government of Hyderabad have taken against the arrested persons?

**Dr. Katju:** They detained them, and are going to prosecute them and take other necessary action.

**Shri Krishnacharya Joshi:** May I know whether it is a fact that Pakistani flags were found in possession of the arrested persons?

**Dr. Katju:** That is the matter under investigation.

**Shri Mohiuddin:** May I know whether any communal organisation has been found to be connected with these incidents?

**Dr. Katju:** It will not be in the public interest to answer these detailed questions.

शिक्षा और जीविका सम्बन्धी पथ-प्रदर्शन  
के लिये संगठन

\*२५८. श्री इब्राहीम : क्या शिक्षा मन्त्र  
वह लताने की कृपा करेंगे कि :

(क) क्या सरकार ने शिक्षा और जीविका सम्बन्धी पथ-प्रदर्शन के लिये कोई केन्द्रीय संगठन या समाचार-गृह (ब्यूरो) खोलने की योजना तैयार की है ;

(ख) यदि हां, तो योजना की मुख्य बातें क्या हैं ;

(ग) क्या इस योजना में राज्य की सरकारों का भी कुछ भाग होगा ; यदि हां, तो उनके भाग की क्या सीमा और रूप होगा ; और

(घ) इस योजना के लिये आवर्तक और अनावर्तक खर्च का क्या अनुमान है ?

**The Parliamentary Secretary to the Minister of Education (Dr. M. M. Das):** (a) Yes.

(b) to (d). A statement is laid on the Table of the Sabha. [See Appendix II, annexure No. 10.]

#### LOAN TO AGRICULTURISTS

\*259. **Shri Bibhuti Mishra:** Will the Minister of Finance be pleased to state:

(a) the amount given to agriculturists by Reserve Bank in 1954 so far; through various State Governments as medium-term loans; and

(b) whether any scheme has been formulated by the Reserve Bank to supply money to the agriculturists without intermediaries?

**The Deputy Minister of Finance (Shri A. C. Guha):** (a) Only by a recent amendment of the Reserve Bank of India Act, the Reserve Bank has been authorised to make medium-term loans and advances for agricultural purposes. These loans and advances are, however, to be made to state Co-operative Banks on the guarantee of State Governments, but not to State Governments themselves. One application for such loan has been received so far and is being considered.